

to provide any financial assistance to these shopkeepers?

THE MINISTER OF URBAN DEVELOPMENT (SHRI MURASOLI MARAN): (a) No alternative sites/plots have been proposed for allotment to the shopkeepers of Maulana Azad Road Officers' Hostel, New Delhi, who had been allotted shops by the Ministry of Defence on a licence basis which expired in December, 1987.

(b) and (c). Does not arise.

(d) There is no such proposal.

[English]

Procurement of Wheat

9051. **SHRI K.S RAO:**
SHRIP. NARSAREDDY:

Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state:

(a) whether the quantity of wheat procurement targeted for 1989-90 had fallen short of;

(b) if so, the quantity targeted and the quantity actually procured;

(c) the reasons for the shortfall;

(d) the target fixed for wheat procurement for the 1990-91 marketing season; and

(e) the quantity of wheat likely to be procured actually during the period?

THE MINISTER OF FOOD AND CIVIL SUPPLIES (SHRI NATHU RAM MIRDHA):
(a) No, Sir.

(b) Against target of 9 million tonnes, 9004 million tonnes were procured.

(c) Does not arise.

(d) No target has been fixed. All the wheat stocks that are offered by the farmers at the procurement price will be procured.

(e) About 10 million tonnes.

[Translation]

Working of Pool Officers in Various Hospitals

9052. **SHRI KALPNATH SONKAR:** Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether pool officers working in various hospitals are selected through C.S.I.R. and U.P.S.C.;

(b) if so, whether pool officers used to work on the same post till they were absorbed permanently;

(c) whether pool officers are at present appointed for two years only;

(d) if so, the reasons therefor; and

(e) the steps being taken by Government to regularise the services of doctors working as pool officers?

THE MINISTER OF ENERGY AND MINISTER OF CIVIL AVIATION (SHRI ARIF MOHAMMAD KHAN): (a) Yes, Sir.

(b) Medical Pool Officers are attached to hospitals and other medical institutions in India, and work as pool Officers during the entire tenure, or till they obtain temporary or permanent employment in India, whichever is earlier.

(c) Yes, Sir.

(d) The Pool Scheme was reviewed in

November, 1989 by a Committee whose recommendations have been accepted by the Union Public Service Commission and Council of Scientific and Industrial Research. As per the accepted recommendations, medical pool Officers are appointed at present for a stipulated period of 2 years only.

(e) Under the Pool Officers Scheme of Council of Scientific and Industrial Research, the question of regularisation of services of Doctors working as Pool Officers does not arise.

[English]

**Death Due to Monkey Disease in
Karnataka**

9053. SHRI V. KRISHNA RAO:
SHRI C.P. MUDALAGIRI-
YAPPA:

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether it is a fact that Monkey Disease has taken more than 300 lives for the last three years in Uttarakannada, Dukshinakannada and Shimoga districts, Karnataka;

(b) whether this deadly disease is prevalent in the above mentioned districts since 1970;

(c) if so, the steps taken to stop the spread of this disease;

(d) whether medical scientists and doctors have succeeded in manufacturing "Serum" which can fight the disease; and

(e) the other measures taken by the Centre and State to treat and rehabilitate the victims of this disease in the above districts?

**THE MINISTER OF ENERGY AND MINISTER OF
CIVIL AVIATION (SHRI ARIFF MOHAMMAD KHAN):**

(a) Yes, Sir.

(c)(i) The State Govt. has formed a State Level KFD Coordination Committee under the Chairmanship of Director of Health and F.W. Service comprising of officers from Forest, Animal Husbandry and health Departments, Experts from NIV, Pune and D.G.H.S. meet periodically to review the epidemic situation and give suitable suggestions for the containment measures.

(ii) One Virus Diagnostic Laboratory under the charge of one Dy. Director and three KFD field stations are functioning. These stations carry out the surveillance take-up investigations and help the local health institutions and Staff under the respective District health and F.W. Officers in the detection and treatment of cases and control measures.

(iii) Insecticidal spraying where monkey disease is reported and intensive health, education are continued with the help of other departments, local bodies and community leaders.

(d) Yes, Sir.

(e) The State Government is taking adequate measures for treatment of the victims.

**Functioning of C.P.W.D. Enquiry Office
Laxmibal Nagar, New Delhi**

9054. SHRI V. KRISHNA RAO: Will the Minister of URBAN DEVELOPMENT be pleased to state: